

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 220 OF 2013

BEFORE THE REGISTRAR M.A. SAYEED

ASHOK GANAPATI PATIL & ORS.

Appellant (s)

VERSUS

STATE OF MAHARASHTRA  
(With office report)

Respondent(s)

Date: 06/05/2014 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Manoj Singh, Adv.  
Ms. Kumud Lata Das, Adv.

For Respondent(s)

Mr. Aniruddha P. Mayee, Adv.

UPON hearing counsel the Court made the following  
O R D E R

The learned counsel for the parties have failed to  
file additional documents within the time granted by the  
Court.

No further steps required.

Registry to process the matter for listing before  
the Hon'ble Court, as per rules.

(M.A. SAYEED)  
REGISTRAR